

PPP models for managing airports

164. SHRI A.U. SINGH DEO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to use the Public Private Partnership (PPP) model as in the case of the Mumbai airport, for development, administration and management of other airports in the country;

(b) if so, the details thereof;

(c) whether any tenders have been received from private companies in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Government of India (GoI) intends to take up the development and modernization of Ahmedabad and Jaipur airports under Public Private Partnership (PPP) mode. Request For Qualification (RFQ) for implementation of PPP at these airports has not been issued.

(c) and (d) Do not arise.

Hiring of professionals by DGCA

165. DR. K.P. RAMALINGAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government has accorded approval to the Directorate General of Civil Aviation (DGCA) to hire a large number of experienced professional and technical hands directly from the market instead of going through the UPSC recruitment route;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has agreed to provide them salary at par with market rates; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (d) In order to address the findings of FAA audit conducted in September, 2013 with a follow up in December, 2013, Government has created 75